

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A No.505/1990

Date of decision 30-7-96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

Shri U.S. Saxena  
s/o Sh. Brijbasi Lal Saxena,  
R/O 5B Sandhu Nagar, Lucknow,  
at present, Sector 29/565,  
A.W.H.O. NOIDA Dt. Ghaziabad-201303.

(None for the applicant) ... applicant

Vs.

1. Union of India, through, Commander,  
Works Engineers, Military Engineering Service,  
Rani Laxmi Bai Road, Jhansi(UP)

2. M/S Scooters India Ltd., (A Govt. of India  
Undertaking, through its Executive Director,  
Sarojini Nagar, Lucknow-226008(UP)

(By Advocate Sh. V.S.R. Krishna) ... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the applicant even on the second  
call. We note that the applicant has been absent also on  
22.5.96 and 9.10.95 when the case was listed for  
hearing and the order of 9.10.95.

In the above circumstances, this OA is  
dismissed for default and non prosecution, and on merits.

*Ahooja*  
(R.K. Ahooja)

Member (A)

*Lakshmi*  
(Smt. Lakshmi Swaminathan)

Member (J)

sk